

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO. 2291
ANSWERED ON – 21/3/2023
Privatisation of public sector banks

2291. **Shri Digvijaya Singh:**

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is planning to introduce a bill to make amendments in order to facilitate the privatisation of public sector banks;
- (b) if so, the details thereof;
- (c) whether it is a fact that the planned amendment will allow the Centre a total exit from banks and allow them to fully privatise PSBs; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KARAD)

(a) to (d): As per list of business for budget session 2023 of the Parliament, no such bill has been listed for introduction, consideration and passing.
